

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court No. 1 & 2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 08-11-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

**Court - 1**

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Review. Application. No.6 of 2017 <b>IN</b> Application No. 305 of 2013 (SZ) (THC) [WP No. 15010 of 2012 of High Court of Kerala]	Nitta Gelatin India Ltd Vs Thressiamma Mathew, Thelekkat House, Thaikootam desom, Kadukutty P.O. Thrissur And others	M/s.B.S. Krishnan Associates <b>Counsel for Applicant</b>  M/s. Vincent Panikulangara for R1 M/s. Rema Smirithi for R2 to R5 & R7 M/s. Sheejo Chacko for R6 M/s. George Zachariah for R8	For Judgement
2	Review. Application. No.7 of 2017 <b>IN</b> Application No. 309 of 2013 (SZ) (THC) [WP No. 26653 of 2013 of the High Court of Kerala]	Nitta Gelatin India Ltd <b>Vs</b> K.N. Lohithakshan, Kaipuzhaveedu, Koratty, Thrissur and others	M/s.B.S. Krishnan Associates <b>Counsel for Applicant</b>  M/s. Vincent Panikulangara for R1 M/s. Rema Smirithi for R2 to R6 M/s. Sheejo Chacko for R5	
3	Review. Application. No.8 of 2017 <b>IN</b> Application No.149 of 2015(SZ)	Nitta Gelatin India Ltd <b>Vs</b> V.R.Babu, Koratty and others	M/s.B.S. Krishnan Associates <b>Counsel for Applicant</b>  M/s. Vincent Panikulangara for R1 M/s.M.R.Gokul Krishnan for R2 M/s. Rema Smirithi for R3 & R4 M/s.Sheejo Chacko for R5	

4	Review Application No.11 of 2017 & M.A.No.154 of 2017(SZ) IN Appeal No. 133 of 2016(SZ)	Pattencheru Enviro Tech Limited, Rep. by its Whole Time Director Mr. B.V. Ramanamurthy, Patancheru <b>Vs</b> Telangana State Pollution Control Board, Rep. by its Member Secretary, Medak District and another	M/s. V.Lakshmikumaran <b>Counsel for Appellant</b>  M/s. T.Sai Krishnan for R1 & R2	For Judgement
5	Application No.263 of 2016(SZ)	Mr.K.Nachimuthu, Ayyanur, Karur Dt. <b>Vs</b> District Environment Engineer, Tamil Nadu Pollution Control Board, Karur and 3 others	M/s. C.Sangamithirai <b>Counsel for Applicant</b> Mrs.Rita Chandrasekar for R1 M/s.M.K.Subramanian for R2 M/s.Thangavel for R3, R4	For Judgement
6	Application No.241 of 2017 (SZ)	Mahendran P Kaatukuppam Chennai and 2 others <b>Vs</b> The Union of India Rep.,by its Secretary Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. T.K.Ramkumar <b>Counsel for Applicant</b>	For Admission
7	Application No.242 of 2017 (SZ)	Mr.Chigurupati Ramalingeswara Rao Vijayavada, Hyderabad <b>Vs</b> The Oil and Natural Gas Corporation Ltd., Rep.,by its Chairman – cum – Managing Director, Vasant Kunj and 2 others	M/s.K.R.Krishnan <b>Counsel for Applicant</b>	For Admission
8	Application No.243 of 2017 (SZ)	Manian Bricks Rep.,by its Proprietor Kanyakumari District <b>Vs</b> Union of India Rep.,by the Secretary to Government,	M/s.Kirubaharan <b>Counsel for Applicant</b>	For Admission

		Ministry of Environment and Forests and Climate Change, Government of India, New Delhi and 5 others		
9	Application No.236 of 2017 (SZ)	C.Sivakumar Thoraimangalam Perambalur <b>Vs</b> The State Level Environment Impact Accessing Authority, Rep.,by Member Secretary, Chennai and another	M/s.K.R.Krishnan <b>Counsel for Applicant</b>	Adjourned Admission
10	<b>Application No.17 of 2013 (SZ) (W.P. No.29432 of 2012, Madras HC)</b>	M/s. Balasubramaniam Charcoal Unit, Rep. by its Proprietor, Veeranampalayam, Thiruppur District. <b>Vs</b> The District Environmental Engineer, Perundurai and others	M/s. N.S. Sivakumar & J. Ramkumar <b>Counsel for Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2	For hearing
11	<b>Application No.24 of 2013 (SZ)</b>	M/s Ozone Care Public Welfare Association, Kangayam Taluk, Thiruppur District <b>Vs</b> The Chairman, TNPCB, Chennai and others	Shri. C. Prakasam <b>Counsel for Applicant</b> M/s. Yasmeen Ali for R1 & R2 M/s. Madhumati Ilango & Shankar for R3, R4, R5 & R8 M/s. Manohar and L.G. Sahadevan for R6 M/s. K. Murugan for R7 M/s. A.Madhumathi & C.P Palanichamy for R9	
12	<b>Application No.285 of 2013 (SZ) (THC) (WP No. 23784 of 2012, Madras HC)</b>	M/s. Gee Carbons, Kangeyam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB, Erode District and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2	

13	<b>Application No.286 of 2013(SZ) (THC)</b> (WP No. 28817 of 2012, Madras High Court)	M/s. United Carbons, Kangeyam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB , Erode District and others	M/s V. Manokaran, L.G. Sahadevan <b>Counsel for the Applicant</b>  M/s. H. Yasmeen Ali for R1 M/s. M.K Subramanian P.Velmani for R3	For hearing
14	<b>Application No.287 of 2013 (SZ) (THC)</b> (WP No. 28818 of 2012, Madras High Court)	M/s. Gee Carbons, Kangeyam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB, Erode District and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> M/s. H. Yasmeen Ali for R1 M/s. Naveen Kumar Moorthy for R2 M/s.M.K Subramanian P.Velmani for R3	
15	<b>Application No.288 of 2013(SZ)(THC)</b> (WP No. 28819 of 2012, Madras High Court)	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur Dist <b>Vs</b> The DEE, TNPCB, Erode Dist. and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri.Naveen Kumar Moorthy for R2 Mr. M.K Subramanian P.Velmani for R3	
16	<b>Application No.289 of 2013(SZ) (THC)</b> (WP No. 23783 of 2012, Madras High Court)	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur Dist. <b>Vs</b> The DEE, TNPCB, Erode Dist and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri. Naveen Kumar Moorthy for R2	
17	Application No 112 of 2015(SZ)	M/s United Carbon Rep. by its Partner Mr. K.Vikram, Thiruppur Dist. <b>Vs</b> The Chairman, TNPCB, Chennai and others	M/s Y. Arunagiri and P. Ramesh <b>Counsel for Applicant</b> Smt. Yasmeen Ali for R1 & R2	
18	Application No. 184 of 2015 (SZ)	M/s United Carbon, Rep. by its Managing Partner K.Jayantahn, Thiruppur District <b>Vs</b> The Chairman, TNPCB, Chennai and others	M/s. V. Manohar & L.G. Sahadevan <b>Counsel for Applicant</b>  Smt.Yasmeen Ali for R1 to R3	

19	Application No. 252 of 2016 (SZ)	K.L Mahendraprasath, Aravakurichi Taluk, Karur District <b>Vs</b> The District Collector, Karur District, Karur	M/s.R.Jayaprakash, K.Vanangamudi, R.S.Maitreya <b>Counsel for Applicant</b>  M/s.M.K.Subramanian E.Manoharan & P.Velmani for R1,R4 Mrs.H.Yasmeen Ali for R2 Mr.M.Venugopal for R3	For hearing
20	Application No.220 of 2017 (SZ)	P.Subbaiyan, Arachalur Village, Erode Dt. <b>Vs</b> The District Collector, Erode District, Erode and 3 others	M/s. V.S.Kesavan <b>Counsel for Applicant</b>  M/s.H.Yasmeen Ali for R2 & R3	
21	M.A.No.32 of 2017 (SZ) & M.A.No.35 of 2017 (SZ)  <b>IN</b> Application No.14 of 2017 (SZ)	Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai <b>Vs</b> The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF & CC New Delhi and 13 others	Mr.K.Mageshwaran <b>Counsel for Applicant</b>  Mr. G.M Syed Nurullah Sheriff for R1,R14 M/s. M.K.Subramanian E.Manoharan & P.Velmani for R2 to R5, R7, R8 Mrs.H.Yasmeen Ali for R6 M/s.Krishna Ravindran A.Charles Darwin & S.Praveen Kumar for R9 M/s. S.Raghunathan, T.Poornam Sharanya Vaidyanathan for R11 M/s.D.S.Ekambaram & P.Jayalakshmi for R12 Mr.Su.Srinivasan for R13	For direction  To form an expert Committee
	Application No.14 of 2017 (SZ)	Meenava Thanthai K.R.Selva Raj Kumar Meenavar Nala Sangam Royapuram, Chennai	M/s.K.Mageshwaran <b>Counsel for Applicant</b>  Mr. G.M Syed Nurullah	For hearing

		<p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">The Chairman, National Coastal Zone Management Authority, Govt., of India, MoEF &amp; CC New Delhi and 13 others</p>	<p style="text-align: center;">Sheriff for R1,R14 M/s. M.K.Subramanian E.Manoharan &amp; P.Velmani for R2 to R5, R7, R8 Mrs.H.Yasmeen Ali for R6 M/s.Krishna Ravindran A.Charles Darwin &amp; S.Praveen Kumar for R9 M/s. S.Raghunathan, T.Poornam Sharanya Vaidyanathan for R11 M/s.D.S.Ekambaram &amp; P.Jayalakshmi for R12 Mr.Su.Srinivasan for R13</p>	
22	Application No. 16 of 2017 (SZ)	<p style="text-align: center;">Saravana Dakshinamurthy Chennai</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">Union of India Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change New Delhi and 8 others</p>	<p style="text-align: center;">M/s.Yogeshwaran Neha Miriam Kurian <b>Counsel for Applicant</b> M/s. G.M Syed Nurullah Sheriff for R1 M/s.Su.Srinivasan for R2 &amp; R3 M/s.M.K.Subramanian E.Manoharan P.Velmani for R4 M/s.Krishna Ravindran A.Charles Darwin &amp; S.Praveen Kumar for R5 M/s. S.Raghunathan, T.Poornam Sharanya Vaidyanathan for R7 M/s.D.S.Ekambaram &amp; P.Jayalakshmi for R8 M/s.H.Yasmeen Ali for R9</p>	For hearing
23	Application No. 38 of 2017 (SZ) (TPB)	<p style="text-align: center;">Ashwini Kumar</p> <p style="text-align: center;"><b>Vs</b></p> <p style="text-align: center;">Unoin of India and others</p>	<p style="text-align: center;">M/s.VSA Legal Advocates <b>Counsel for Applicant</b> M/s.Me.Saraswathy for R1 M/s.Su.Srinivasan for R2 M/s.M.K.Subramanian E.Manoharanfor R3 M/s.H.Yasmeen Ali for R4</p>	

24	Application No. 40 of 2017 (SZ) (TPB)	P.Soma Sundaram <b>Vs</b> Unoin of India and others	M/s. P.V.Yogeswaan & K.Mayilsamy <b>Counsel for Applicant</b>  M/s.Me.Saraswathy for R1 M/s.Su.Srinivasan for R2, R3 M/s.D.S.Ekambaram & P.Jayalakshmi for R4	For hearing
25	Application No. 66 of 2015 (SZ)	R. Kalidass, Maravar Street, Rameswaram <b>Vs</b> The Member Secretary, Tamil Nadu Coastal Zone Management Authority, Saidapet, Chennai and 5 others	M/s R. Jayaprakash <b>Counsel for Applicant</b>  M/s. M.K. Subramanian E.Manoharan for R1,R2 M/s. Yasmeen Ali for R3 M. Kannan for R4 M/s R. Bharanidharan, for R5 M/s.M.Arokiyaraj for R6	For further orders
26	Application No.136 of 2017 (SZ)	Tamil Nadu Small Mine Owners Federation Rep.,by its General Secretary, Salem <b>Vs</b> The Secretary, Ministry of Environment, Forests & Climate Change Government of India, New Delhi and 3 others	M/s. V.Suthakar, <b>Counsel for Applicant</b>  M/s. G.M.Syed Nurullah Sheriff for R1 & R2 M/s. E.Manoharan for R4	For Rejoinder

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
27	M.A.No.187 of 2017(SZ) <b>IN</b> Application No. 86 of 2016(SZ)	The Local Administration Department Government of Puducherry Rep.,by its Director <b>Vs</b> K. Lakshmanasamy,	M/s. K.R. Harin <b>Counsel for Applicant</b> M/s. Yogeshwaran.A for R1 M/s.M.Sumathi for R2 Mr. K.R. Harin for R3 to R7 Mrs. Sathyabama for R8	For Impleading

		President, Perambai panchayat, Perambai, Villupuram Dist.	M/s.D.Lakshmi pathy for R9	
28	Application No.59 of 2017 (SZ)	Devi Social & Educational Foundation Rep.,by its Managing Trustee Vadapalani, Chennai <b>Vs</b> Director General of Hydrocarbons Noida and 8 others	M/s. Kaushik N Sharma, <b>Counsel for Applicant</b>  Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. M.K.Subramanian E.Manoharan for R4 and R9 Mrs. H.Yasmeen Ali for R5 M/s.D.S.Ekambaram for R6 M/s. J.C.Durai Raj for R7 M/s. King & Patridge for R8	For Reply of R4 ,R8,R9 & For Rejoinder
29	Application No.60 of 2017 (SZ)	M/s.Pudukottai District Vadakadu Neduvasal Pakuthi Pasana Vivasagal Nala Sangam Rep.,by its President, Mr.M.Selvaraj Pudukottai District <b>Vs</b> The Secretary Ministry of Petroleum and Natural Gas Government of India, New Delhi and 8 others	M/s.Vaiko, G.Devadoss <b>Counsel for Applicant</b>  Mr. G.M Syed Nurullah Sheriff for R1 to R3 M/s. King & Patridge for R4 M/s. J.C.Durai Raj for R5 M/s.M.K.Subramanian for R6,R7 M/s. H.Yasmeen Ali for R8 M/s.E.Manoharan for R9	For Reply of R4 ,R6 R7,R9 & For Rejoinder
30	Application No.61 of 2017 (SZ)	Rajiv Chekuri Kancheepuram <b>Vs</b> The Special Officer Sithalapakkam Village Panchayat, Chennai and 8 others	Mr.Rajiv Chekuri <b>Party-in-Person</b>  M/s. M.R.Gokul Krishnan for R1 M/s. M.K. Subramanian for R3 to R7 M/s. E.Manoharan for R8 M/s. M.Arokiaraj for R9	For Reply of R1,R3 to R6
31	Application No.201 of 2016 (SZ)	East Kamaraj Nagar (North) Residents Welfare Association Rep by Mr.M.N.Mahendar Secretary, Thiruvanmiyur,	M/s. KNS Law Chambers Kaushik N Sharma <b>Counsel for Applicant</b>  M/s.R.Surya Prakash for R1 to R5	For hearing



		Rep. by its Principal Secretary, Secretariat, Hyderabad and 3 others		
34	Appeal No.49 of 2017(SZ)	M/s.Sreepathi Lab Pvt.Ltd Nalgonda District <b>Vs</b> Telangana State Pollution Control Board Rep.,by its Member Secretary Nalgonda	M/s.V.Suthakar <b>Counsel for Appellant</b>  M/s.T.Saikrishnan for R1	For hearing

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Registrar